

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

No. Q/RG/2021
I-7-8/2021

dated 5th May, 2021

Hon'ble High Court of Chhattisgarh has been pleased to prepone the summer vacation of the High Court and the Subordinate Courts by advancing the same from 17.05.2021 to 11.06.2021 by one week i.e. from 10.05.2021 to 05.06.2021 in view of the COVID-19 pandemic.

By order of Hon'ble the High Court

D-W DP
05.05.2021
(Deepak Kumar Tiwari)
Registrar General

Endt. No. Q-1/RG/
I-7-8/2021

Bilaspur, dated 5th May, 2021

Copy forwarded to: -

1. Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Ho Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
13. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.

14. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
16. Secretary General, Supreme Court of India, New Delhi, for information,
17. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
18. The Registrar General/Registrar, High Court of Madhya Pradesh, JABALPUR, High Court of Kerala, ERNAKULAM, Madras High Court, MADRAS, High Court of Karnataka, BANGALORE, High Court for the state of Telangana at HYDERABAD, High Court of Orissa, CUTTACK, Bombay High Court, BOMBAY, High Court of Rajasthan, JODHPUR, High Court of Punjab & Haryana, CHANDIGARH, High Court of Delhi, NEW DELHI, High Court of Jammu & Kashmir, JAMMU, Allahabad High Court, ALLAHABAD, Calcutta High Court, CALCUTTA, Gauhati High Court, GAUHATI, High Court of Sikkim, GANGTOK, High Court of Uttaranchal, NAINITAL, High Court of Jharkhand, RANCHI, Patna High Court, PATNA, High Court of Gujrat, AHMEDABAD, High Court of Himachal Pradesh, SHIMLA, High Court of Manipur, IMPHAL, High Court of Tripura, AGARTALA, High Court of Meghalaya, SHILONG, High Court of Andhra Pradesh, AMRAWATI.
19. Registrar (Vigilance/ I. & E./ Judicial/ S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
20. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
21. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, Nava Raipur for information.
22. Additional Registrar (Judl/D.E. & E./Admn.), High Court of Chhattisgarh, Bilaspur for information.
23. I/C Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information,
24. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
25. District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujanj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker),
26. Principal Judge/ I Additional Principal Judge/ II Additional Principal Judge/ III Additional Principal Judge, Family Court, Bilaspur/Durg/Raipur.
27. Judge, Family Court, Baloda-Bazar/ Dhamtari/ Jagdalpur/ Janjgir-Champa/ Kawardha/ Kanker/ Korba/ Manendragarh/ Mahasamund/ Raigarh/ Rajnandgaon/ Surajpur/ Surguja/ Balod/ Kondagaon/ Bemetera/ Jashpur.
28. Judge, Commercial Court (District Level), Sector 19, Kotara Bhantha, Nawa Raipur-492101.

29. Special Judge under S.C. & S.T. (P.A.) Act, Jagdalpur/ Bilaspur/ Durg/ Jashpur/ Janjgir-Champa/ Korba/ Raigarh/ Raipur/ Rajnandgaon/ Surguja/ Koriya (Baikunthpur),
30. Member Judge, Industrial Court, Nagar Ghadi Chowk, Raipur.
31. Labour Judge, Labour Court, Baloda-Bazar/ Bastar (Jagdalpur)/ Bilaspur/ Dhamtari/ Durg/ Janjgir/ Korba/ Manendragarh/ Mahasamund/ Raigarh/ Raipur No. 01/ Raipur No. 02/ Rajnandgaon/ Ambikapur.
32. President, High Court Bar Association, Bilaspur,
33. Chairman, Chhattisgarh State Bar Council, Bilaspur,
34. President, District Bar Association, Balod/ Baloda-Bazar/ Balrampur at Ramanujanj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker),
35. Joint Registrars, High Court of Chhattisgarh, Bilaspur,
36. All Additional Registrars (M), High Court of Chhattisgarh, Bilaspur,
37. All Deputy Registrars, High Court of Chhattisgarh, Bilaspur,
38. Accounts Officer, High Court of Chhattisgarh, Bilaspur,
39. All Assistant Registrars/Librarian/Section Officers/Private Secretaries/ Assistant Editor (I.L.R.)/Court Manager, High Court of Chhattisgarh, Bilaspur,
40. President, Chhattisgarh High Court Officers/Employees Union, Bilaspur,
for information/necessary action.

Deepak
(Deepak Kumar Tiwari)
Registrar General

05.05.2021